

F.No. 01(03)/Roster/CESTAT/2024-Part-II  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 27.09.2024

**ORDER NO. 126 of 2024**

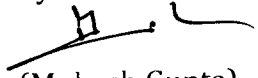
Hon'ble President is pleased to partially modify the roster order no. 95 for  
**CESTAT, New Delhi on 01.10.2024** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On 01.10.2024 at 02:30 p.m	Hon'ble Mr. Justice Dilip Gupta, President and Ms. Hemambika R Priya, Hon'ble Member (Technical)	ST/MISC/51552/2024 In ST/51340/2018 M/s. Federal Mogul Goetze India Limited vs. Commissioner of CGST- Delhi North

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestat.gov.in](http://www.cestat.gov.in) in the link "Daily orders"/"court proceedings".

By Order

  
(Mukesh Gupta)  
Deputy Registrar

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Deputy Registrar